

Annexure 8

Name of the corporate debtor: Pratibha Skyscrapers Private Limited; Date of commencement of Liquidation: 13th July, 2022; List of creditors as on: 7th October, 2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in Rs.)

Sl. No.	Name of creditor	Details of claim received		Details of claims admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Adv. Santosh Dattatraya Kalokhe	24.08.2022	2,00,000	2,00,000	N.A.	0	0	No	N.A.	-	-	-	-	NIL
2	Sanskriti's Tax Consultancy	24.08.2022	2,95,000	2,95,000	N.A.	0	0	No	N.A.	-	-	-	-	NIL
3	RG Projects	24.08.2022	37,59,121	26,07,483	N.A.	0	0	No	N.A.	-	-	11,51,638.00	-	The claim received on the principal amount has been admitted, however, in the agreement between the Corporate Debtor and the said Creditor, the interest amount which have been charged is neither mentioned in the Invoice nor in Purchase order due to which the said amount has been rejected.